



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
51	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
52	I.A.(Civil)/2273/2020 FIXED in WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR MR H K J AHMED
	WITH WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM
53	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	

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LEAVE NOTE OF ADVOCATES FOR 22/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022
9)	S BORGHAIN	17-08-2022	To	23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
11)	MR. J A AHMED	18-08-2022	To	24-09-2022
12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
71	WP(C)/4415/2022 B/O	SUKHAMANI SINHA Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, ELEM. EDU
<u>ADMISSION</u>				
72	WP(C)/2859/2022 FIXED	CHANDANA MEDHI Versus THE COTTON UNIVERSITY AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, COTTON UNIVERSITY MR. P D NAIR
<u>ORDERS</u>				
73	WP(C)/5201/2022 FIXED	KRISHNA CHANDRO GOUDO Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 22/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022
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11)	MR. J A AHMED	18-08-2022	To	24-09-2022
12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022

15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 22/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
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14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
67	Bail Appln./2002/2022 FIXED.	DIPANKAR BARUA Versus THE STATE OF ASSAM	MR. N DEKA MR K TALUKDAR MR. M GOGOI MR A R BAROOAH	PP, ASSAM
BAIL HEARING				
68	AB/1443/2022 FIXED.	HAFIJA KHATUN @ HABIJA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
69	AB/2052/2022 FIXED.	KEFAYTULLAH BARBHUIYA @ KHAPYATULLA BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA	MS A BEGUM PP, ASSAM
70	AB/2170/2022 WITH SCANNED COPY OF CD, FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
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15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	WP(C)/219/2018 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. U K NAIR MS U DAS	MR. D NATH (ADDL. SR. GA, ASSAM) MR B GOGOI (SC, FINANCE, R-4)
60	WP(C)/3311/2022 FIXED	RAJASHREE SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, AG (A AND E) SC, FOREST SC, PENSION
HEARING				
61	WP(C)/301/2014 PART-HEARD, FIXED	ARABINDA BORO Versus THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA C.G.C. MR.S P CHOUDHURY SC, C.G.C.
	WITH MC/999/2014 in WP(C)/301/2014	ARABINDA BORO Versus THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA SC, C.G.C.

LEAVE NOTE OF ADVOCATES FOR 22/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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11)	MR. J A AHMED	18-08-2022	To	24-09-2022

12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
63	Bail Appln./1582/2022 WITH SCANNED COPY OF CD, FIXED	JOINUL UDDIN @ JOYNAL HOQUE Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
64	Bail Appln./1949/2022 WITH SCANNED COPY OF CD, FIXED	SUBODH SAHA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
70	WP(C)/4607/2022 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
	WITH			
71	WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
	WITH			
72	WP(C)/4584/2022	MD. JONAB ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
	WITH			
73	WP(C)/4609/2022	UMAR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
74	WP(C)/5064/2022 FIXED	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MS. P ADHIKARI MR H I CHOUDHURY MR. N J KHATANIAR	SC, P W D
75	WP(C)/5080/2022 B/O	DIPON KUMAR DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, P AND R.D. GA, ASSAM
ORDERS				
76	WP(C)/1590/2021 B/O	JYOTI SUBBA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM MR. M K DAS (R-10,11) MR H K SARMA (R-6,7,8) SC. REVENUE
77	WP(C)/2409/2022 FIXED	SMTI. RITA KAKOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. D SAIKIA MR. H BURAGOHAIN	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022
9)	S BORGHAIN	17-08-2022	To	23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
11)	MR. J A AHMED	18-08-2022	To	24-09-2022
12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 22/08/2022

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1)	MR B N SARMA	09-12-2021	To 31-08-2022
2)	MRS. N BARUAH	01-08-2022	To 13-10-2022
3)	MR. R P SINGH	09-08-2022	To 23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To 24-08-2022
5)	MR. B BARMAN	16-08-2022	To 22-08-2022
6)	MR G BAISHYA	13-08-2022	To 31-08-2022
7)	MS. J PAUL	13-08-2022	To 30-08-2022
8)	MR. P SARMA	17-08-2022	To 30-09-2022
9)	S BORGHAIN	17-08-2022	To 23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To 22-08-2022
11)	MR. J A AHMED	18-08-2022	To 24-09-2022
12)	MR. A DUTTA	18-08-2022	To 24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To 23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To 23-08-2022
15)	MR S DASGUPTA	22-08-2022	To 30-09-2022
16)	MR J SHARMA	18-08-2022	To 30-08-2022
17)	MS. A DEVI	20-08-2022	To 09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To 31-08-2022
19)	MR. S MITRA	22-08-2022	To 23-08-2022
20)	MS. B M CHETRI	22-08-2022	To 01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To 25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS) AND SPECIAL LIST(SAO AND FAO), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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FOR HEARING U/O XLI RULE II C.P.C.

56	RSA/79/2021 FIXED	ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS Versus MD. NURUL AMIN	MR. M U MAHMUD MR. P J SAIKIA MR. A K GUPTA MRS. M SAIKIA MR. M ALOM MR S ISLAM MR S H MAHMUD	
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WITH

I.A.(Civil)/1273/2021
in RSA/79/2021

MD. NASIR KHAN
Versus
MD. NURUL AMIN

MR. P J SAIKIA
MR. A K GUPTA
MR. M ALOM

LEAVE NOTE OF ADVOCATES FOR 22/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
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13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
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15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022

17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
57	AB/2212/2022 FIXED.	RUHUL AMIN AHMED Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM
58	AB/2306/2022 FIXED.	SUBIR KUMAR DHAR AND ANR Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM
59	AB/2323/2022 FIXED.	BAGMITA SARMA AND ANR. Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
60	AB/2352/2022 B/O	MD. FARUK UDDIN Versus THE STATE OF ASSAM	MS. P ADHIKARI MR. A H SARKAR	PP, ASSAM
61	AB/2370/2022 B/O	SHASHANKA HAZARIKA Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. A H SARKAR	PP, ASSAM
<u>BAIL HEARING</u>				
62	AB/1919/2022 FIXED.	BIJU THAPA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022
9)	S BORGHAIN	17-08-2022	To	23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
11)	MR. J A AHMED	18-08-2022	To	24-09-2022
12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST(RELATING TO CIVIL BENCH-I) DATED 22-08-2022 TO 26-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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LEAVE NOTE OF ADVOCATES FOR 22/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022
9)	S BORGHAIN	17-08-2022	To	23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
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15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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LEAVE NOTE OF ADVOCATES FOR 22/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./487/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. NILO KALITA @ NILO PRIA KALITA AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR C GOSWAMI
	WITH I.A.(Civil)/2398/2022 in MACApp./487/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. NILO KALITA @ NILO PRIA KALITA AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR C GOSWAMI
2	MACApp./523/2022 FIXED	SMTI MANI CHOUDHURY AND 3 ORS Versus SRI SURESH CH. WARY AND 2 ORS (B)	MR B N SARMA MR. M CHETIA	
3	MACApp./525/2022 FIXED	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI SANGITA DEVI and 5 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR J JOHN	MR. T J MAHANTA MS.P BHATTACHARYA(R-1) MR.A BHATTACHARYYA(R-1) MR.A BARUA(R-1) MR.S SINGH(R-1)
	WITH I.A.(Civil)/2489/2022 in MACApp./525/2022	RELIANCE GENERAL INSURANCE CO.LTD. Versus SMTI SANGITA DEVI and 5 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR J JOHN	MR. T J MAHANTA MS.P BHATTACHARYA(R-1) MR.A BHATTACHARYYA(R-1) MR.A BARUA(R-1) MR.S SINGH(R-1)
4	MACApp./526/2022 FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/2487/2022 in MACApp./526/2022	ORIENTAL INSURANCE COMPANY LTD. Versus LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
5	MACApp./527/2022 FIXED	MD JAHAN UDDIN Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO LTD and ANR	MR.K K DEY MR. A R AGARWALA MR.M CHIRING	MR.S SAIKIA MRM R ADHIKARI SC, PWD
6	MACApp./528/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI DHARMESWAR DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D GOGOI (R-2,3) MR. M RAHMAN

	WITH I.A.(Civil)/2488/2022 in MACApp./528/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI DHARMESWAR DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D GOGOI (R-2,3) MR. M RAHMAN
7	MACApp./530/2022 FIXED	NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	
8	MACApp./531/2022 FIXED	NIPEN CHANDRA MANDAL Versus UNITED INDIA INSURANCE CO. LTD. AND ANR. E	MR. J KALITA MR. A BARUAH MR D KALITA MR M RAHMAN	MR. K K DEY MR V K BAROOAH (R-1)
9	MACApp./533/2022 FIXED	PHIDING LAPANG Versus KHEM BAHADUR THAPA AND 2 ORS. F	MR. D SAIKIA MR. K K DUTTA	
10	MACApp./534/2022 FIXED	MD NOBI HUSSAIN Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD and ANR		MR. R C PAUL
11	MACApp./536/2022 FIXED	THE NATIONAL INSURANCE COMPANY LTD. Versus MRIDUL CH. GOSWAMI AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2491/2022 in MACApp./536/2022	THE NATIONAL INSURANCE COMPANY LTD. Versus MRIDUL CH. GOSWAMI AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./537/2022 FIXED	MD. NABAB ALI @ NABAB ALI MONDAL, Versus THE REGIONAL MANAGER and ANR,	MR. A R AGARWALA	MD. A AHMED MR. R C PAUL (R1) MS L DAS (R1)
13	MACApp./538/2022 FIXED	THE ORIENTAL INSURANCE CO LTD Versus MRS REBIA BEGUM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. M TALUKDAR MR. A SHAKIL
	WITH I.A.(Civil)/2492/2022 in MACApp./538/2022	THE ORIENTAL INSURANCE CO LTD Versus MRS REBIA BEGUM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. M TALUKDAR MR. A SHAKIL
HEARING				
14	MACApp./170/2011 WITH LCR 2 FILES	NATIONAL INSURANCE CO. LTD. Versus JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
15	MACApp./22/2015 WITH LCR 2 FILES	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
16	MACApp./126/2017 WITH LCR	SRI SHIBU CHAKRABORTY @ SIBU CHAKRABORTY Versus ORIENTAL INSURANCE CO. LTD. and 2 ORS,	MRD MONDAL MR.P SARMA MR.S KHAN	MS.N MODI MS.M CHOUDHURY MR. R C PAUL (R1) MR.A AHMED MR.C SHARMA MS L DAS (R1) MR.S THAKURIA
17	MACApp./338/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
	WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
18	MACApp./657/2017 WITH LCR 2 FILES, ONE WEEK	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R ISLAM (R1-R3) MR. A S CHOUDHURY (R1-R3)

WITH
I.A.(Civil)/4276/2017
in MACApp./657/2017

UNITED INDIA INSURANCE CO. LTD
Versus
DALIMON BEWA and 4 ORS

MS.N MODI
MR.S DUTTA
MR.C SHARMA
MR.SIDHANT DUTTA

19 MACApp./198/2018
WITH LCR 3 FILES

ORIENTAL INSURANCE COMPANY LTD
Versus
SMT URMILA DAS and 2 ORS

MS. N MODI
MR S DUTTA
MR. C SHARMA
MR. SIDHANT DUTTA

T KALITA
MR. K K TALUKDAR
MR. A KAKATI
MR. R K SARMA

20 MACApp./398/2018
WITH LCR

SRI ABHISHEK CHAKRABORTY
Versus
SMT BULBULI BORPHUKAN AND 2 ORS

MR S S SHARMA
MR. B J MUKHERJEE

MS F N AHMED (R1 & 2)
MR. N UDDIN (R1 & 2)
MR. M ISLAM (R1 & 2)

21 MACApp./466/2018
WITH LCR

SHRIRAM GENERAL INSURANCE CO. LTD.
Versus
SMTI MANJU BRAHMA and 6 ORS,

MR. R GOSWAMI
MS.M SAIKIA
MS.P BORTHAKUR

MR. I A TALUKDAR
MR. B HUSSAIN

22 MACApp./138/2020
WITH LCR(PHOTOCOPY)

UNITED INDIA INSURANCE COMPANY
LIMITED
Versus
JESMINA KHATUN AND 4 ORS.

MR. A DUTTA
MRS. P M DUTTA

MD E AHMED(R-5)
MR. F A HASSAN
MD. I HUSSAIN

23 MACApp./342/2021
WITH LCR

UNITED INDIA INSURANCE CO. LTD.
Versus
KABITA DEKA AND 2 ORS.

MS. M CHOUDHURY
MS C BORAH

MR SISHIR DUTTA
MR G JALAN (r-2)
MS. S. MOCHAHARI
MR. S DUTTA (R-1)

WITH
CO/33/2022
in MACApp./342/2021

KABITA DEKA
Versus
UNITED INDIA INSURANCE CO. LTD. AND
2 ORS.

MR SISHIR DUTTA
MR. S DUTTA

MS. M CHOUDHURY
MS C BORAH

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LEAVE NOTE OF ADVOCATES FOR 22/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022
9)	S BORGHAIN	17-08-2022	To	23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
11)	MR. J A AHMED	18-08-2022	To	24-09-2022
12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022